

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5128
ANSWERED ON:24.04.2015
PROTECTION TO RESIDENT DOCTORS
Raju Shri Gokaraju Ganga

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government has received complaints from the Resident Doctors of some hospitals for being targeted by the relatives of patients for non-availability of life saving drugs in hospitals and have threatened to go on strike; and

(b) if so, the details thereof along with the steps taken by the Government to protect the Resident Doctors as well as to ensure availability of adequate quantity of life saving drugs in hospitals across the country?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) & (b): 'Health' being the State subject, information as such is not maintained, centrally. So far as the hospitals under the direct administrative control of the central government are concerned, no such complaints has been received in this regard.

As regards protection of Resident doctors in the three hospitals, adequate security personnel are deployed at the strategic areas and areas of high patient turn over. Security is further supplemented by CCTV surveillance of strategic areas.

Further, as regards the; availability of drugs, the Central Government run hospitals are procuring requisite quantity of life saving drugs as per the norms and procedure laid down for the purpose and as per the demand of the Heads of different departments. In case any medicine is not available in hospital stores, then the same is procured from the authorized local chemist by using imprest money available with the competent authorities.